

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

**SERVICE TAX Appeal No. 387 of 2011**

[Arising out of Order-in-Appeal No OIA-RKA-146-SRT-I-2011 dated 23.03.2011 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

**Neo Structo Construction Pvt Limited**

**.... Appellant**

Sunny Side, East Block, Ground Floor, 8/17,  
Shaffee Mohammed Road, Rutland Gate, Off Greams  
Road, CHENNAI, TAMIL NADU,

*VERSUS*

**Commissioner of Central Excise & ST, Surat**

**.... Respondent**

New Building...Opp. Gandhi Baug,  
Chowk Bazar, Surat, Gujarat-395001

**APPEARANCE :**

None for the Appellant

Shri Sanjiv Kinker, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)  
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

**FINAL ORDER NO. A/10593 / 2020**

DATE OF HEARING/ DECISION : 27.02.2020

**RAMESH NAIR :**

The appellant filed a request letter to withdraw this appeal as they have opted to avail the "Sabka Vishwas" (Legacy Dispute Resolution) Scheme, 2019.

2. Accordingly, the appeal is dismissed as withdrawn.

*(Dictated and pronounced in the open court)*

**(Ramesh Nair)  
Member (Judicial)**

**(Raju)  
Member (Technical)**

